

Cases of Burglary and theft in South Delhi

2615 SHRI P. M. MEHTA :
SHRI P. GANGADEB :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there have been cases of burglary and theft in South Delhi ;

(b) if so, whether South Delhi Police have made some arrests and seized property in this connection ; and

(c) if so, the names of the arrested persons and the property seized ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) Yes 154 cases of burglaries and 937 petty thefts were reported in South Delhi in the last 3 months.

(b) Yes 24 persons have been arrested in cases of burglaries and 101 persons have been arrested in cases of petty thefts. Stolen property in many of the cases has been recovered.

(c) Lists of the persons arrested and property seized are laid on the Table of the House. [Placed in Library. See No. LT—1732/77]

Manufacture of Small Car in Public Sector

2616. SHRI S. C. SAMANTA :
SHRI NAWAL KISHOR
SHARMA :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether any decision has been taken regarding the model and foreign collaboration for the small car to be manufactured in public sector ;

(b) if so, the broad outlines thereof ;

(c) by what time and where a factory is likely to be set up and when will it go into production ; and

(d) the number of cars to be manufactured there annually ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) No, Sir.

(b) to (d). Do not arise.

Grade II Stenographers Examination

2617. SHRI BHOGENDRA JHA :
Will the PRIME MINISTER be pleased to state :

(a) the total number of vacancies existing for Grade II Stenographers upto 19th February, 1972, including the vacancies created after 28th November, 1970.

(b) whether nearly 4000 candidates appeared in the Stenographers' Examination, 1971, held by U.P.S.C. out of whom only 100 were selected and other vacancies were not filled up and if so, reasons therefor ; and

(c) whether the remaining qualified candidates of 1971 will be selected before considering the claim of examinees of February, 1972 and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) The information is being collected and will be laid on the Table of the House.

(b) 2366 candidates had appeared in the written part of the Examination, of whom 987 qualified for the Stenography Test. Of these, 839 took the Stenography Test. 112 vacancies in all were reported to the U.P.S.C. by the concerned authorities for being filled on the results of the examination and accordingly 112 candidates were declared qualified by the Commission and recommended for appointment. The remaining vacancies, if any, may have been retained by the cadre authorities for promotion of existing Grade III Stenographers in cases where a promotion quota has been provided for them in the relevant Service rules.

(c) All the candidates of 1971 Examination who have been declared qualified by the Union Public Service Commission would be considered for appointment by the concerned authorities in accordance with the usual procedure.

Ashok Paper Mills Ltd., Darbhanga
(Bihar)

2618. SHRI BHOGENDRA JHA :
Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the progress made towards the commissioning of the Ashok Paper Mills Ltd.,

Rameshwar Nagar, Darbhanga (Bihar) started as a joint venture of the Governments of Bihar and Assam and some private individuals ;

(b) the time by which the Mill will start production ; and

(c) the total capital outlay on the Mill and its production capacity ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) Foreign collaboration agreement has been executed and arrangements have been made for the procurement of machinery, both indigenous and imported. Loans from Financial Institutions are also being negotiated

(b) The Assam unit is likely to go into production by December, 1973 and the Bihar Unit by early 1974.

(c) The total capital outlay has been estimated at Rs. 26.96 crores. The capacity of the mill is as follows :

		tonnes
Assam Unit : Pulp		36,000
	Writing and Printing Paper.	27,000
Bihar Unit : Rag Pulp		4,500
	Speciality Paper	13,500

Grant for Technicians Co-operatives In Kerala

2619. SHRI M. M. JOSEPH : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether any financial assistance has been given by the Government of India to the Kerala Government for the Technicians Co-operatives as share capital contribution ;

(b) if so, the amount asked for and the amount sanctioned ; and

(c) whether Government propose to grant the balance amount to the State Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) In order to assist educated unemployed the State Governments were asked to implement certain specified schemes within stipulated allocations which *inter alia* included Technicians Co-operatives. The scheme envisaged the reimbursement to the States of the actual expenditure incurred by them

during the financial year within the allocations made to them.

(b) The Kerala Government intimated an expenditure of Rs. 15.70 lakhs under scheme to assist educated unemployed which has already been sanctioned.

(c) Does not arise.

Loan to Kerala State Small Industries Corporation

2620 SHRI M. M. JOSEPH : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether any financial assistance has been sanctioned by the Government of India to the Kerala Government as a loan to Kerala State Small Industries Corporation for supply of machinery to industrialists on hire-purchase basis ;

(b) if so, the amount asked for and the amount sanctioned ; and

(c) the steps taken by Government to provide the balance amount to the State Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD):

(a) In order to assist educated unemployed the State Governments were asked to implement certain specified schemes within stipulated allocations which *inter alia* includes input of funds by States Governments in State Small Industries Corporation, wherever it exists, for supply of machinery to industrialists on hire-purchase basis. The Scheme envisaged the reimbursement to the States of the actual expenditure incurred by them during the financial year within the allocations made to them.

(b) The Kerala Government intimated an expenditure of Rs. 15.70 lakhs under Scheme for educated unemployed which has already been sanctioned.

(c) Does not arise.

Applications from Orissa for Licences

2621. SHRI P. GANGADEB : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the number of applications for industrial licences received from Orissa and the licences granted during the last three years ; and

(b) the number of industries set up there during the period ?